

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3916

ANSWERED ON:27.03.2017

Trade with Neighbouring Countries

Adhikari,Shri,Dibyendu

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of Government's plan on the Trade Center of Myanmar entry point to the ASEAN countries and the Trade-Investment policy of the Government with Bangladesh for NorthEast/Eastern corridors;
- (b) the present status on using Bangladesh ports towards IndiaBangladesh Trade Development and the commercial viability therein;
- (c) whether there is any trilateral agreement amongst the neighbouring countries towards Trade-Technology Development; and
- (d) if so, the details of the agreements signed in this regard during the last three years along with the present status thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE)

(SMT. NIRMALA SITHARAMAN)

(a) A multi storied trade centreat Moreh, funded by Government of India under the ASIDE scheme,has been establishedto facilitate trade by providing direct market access to the customers. Land Customs Stations at Moreh, Zokthawar and Nampong are already identified for border trade with Myanmar.

India and Bangladesh have a bilateral Trade Agreement for expanding trade and strengthening economic relations, and an agreement for promotion and protection of investments.

(b) In terms of the Protocol on Inland Water Transit and Trade (PIWTT) between India and Bangladesh, both the countries are required to provide facilities of 'Ports of Call' to the vessels of the other country. The Ports of Call in operation in Bangladesh are Narayanganj, Khulna, Mongla, Sirajganj and Ashuganj.

A Memorandum of Understanding (MoU) for use of Mongla and Chittagong Ports for movement of goods to and from India was signed between the two countries on 06th June, 2015.

It has also been agreed that the two river stretches in Bangladesh under the protocol route, namely, (i) Ashuganj-Zakiganj and (ii) Sirajganj-Daikhowa would be developed on cost sharing basis in the ratio of 80:20 between India and Bangladesh.

(c) and (d) There is no such trilateral agreement amongst the neighbouring countries towards Trade-Technology Development.
